

that this is not under the purview of the Parliament, you have not pressed it in spite of giving notice for it. I must compliment you for that.

[Translation]

SHRI GEORGE FERNANDES : Mr. Speaker, Sir, please listen to me...*(Interruptions)* I would like to bring to it to your kind notice that the life of a sitting member of the House who is a General Secretary of the party whose President is our hon'ble Defence Minister as well as he has come out to stop the movement of trains to protest against forcibly taking away all the buses of his town to Patna. Since he has arrested that the buses should not be taken away forcibly his life is in danger. Please do not look at this issue of Centre-State relations. Three days ago, had requested the Prime Minister to look into it.

In case tomorrow, the Prime Minister from the stage speaks high about those leaders against whom C.B.I. is conducting an inquiry and High Court is monitoring the case on behalf of the Supreme Court where the case is pending and the officers of C.B.I. are going to file a charge-sheet, and observes that this is a great rally and its leaders are great. Will the constitution under these circumstances in the country continue to exist? Do not look upon this matter as the matter of a State. Will under such a situation democracy in the country continue to exist? What will be the fate of democracy in this country...*(Interruptions)*

[English]

MR. SPEAKER : I think, it is enough.

[Translation]

SHRI GEORGE FERNANDES : Mr. Speaker, Sir, in which direction we are moving? We do not want that the people of our party there...*(Interruptions)*

[English]

SHRI SHARAD YADAV (Madhepura) : You have already disallowed him. This is not fair. You have not allowed him. The issue is settled.

MR. SPEAKER : I will give you a chance.

*(Interruptions)*

MR. SPEAKER : This is not the way.

[Translation]

SHRI GEORGE FERNANDES : Mr. Speaker, Sir, the people of my party are being threatened on the roads. How the Government is going to protect them? The Party is power is threatening them. Where should they go? The workers of Bhartiya Janta Party are being threatened. We seek your protection...*(Interruptions)* whom should we ask for protection...*(Interruptions)*

[English]

MR. SPEAKER : Nothing is going on record.

*(Interruptions)\**

\* Not Recorded.

MR. SPEAKER : You cannot raise things like that. Nothing is going on record. Everything is stopped.

*(Interruptions)\**

[Translation]

MR. SPEAKER : Very good. Speaker is not required.

*(Interruptions)*

[English]

SHRI BASU DEB ACHARIA : We have congratulated the Government for taking a bold step in regard to the special quota for Ministers. They have abolished it. The first decision taken by the United Front Government is that there will not be any special quota.

I would also congratulate you for announcing the abolition of special quotas and special dispensations for MPs. But there is a disturbing news item that has appeared in the newspapers which I want that the Government should clarify. The names of some hon. Members of this House have also appeared there. They have taken their names in regard to allotment of petrol pumps or LPG dealership...*(Interruptions)* An attempt is made to regularise - to undo what has been done by the Supreme Court - the dealership which were sanctioned through the special quotas. If these allotments are regularised, that would be an injustice. I want that the Government should clarify this. I also want that there should not be any regularisation...*(Interruptions)*

SHRI P.R. DASMUNSI : Sir, all the retired judges should be tried first. All the retired judges should first be subjected to an inquiry by the CBI...*(Interruptions)* The Heads of the Oil Selection Board has been distributing favours. They should be tried first...*(Interruptions)* Most of the retired judges, including the Judges of the Calcutta High Court have to be tried...*(Interruptions)*

SHRI BASU DEB ACHARIA (Bankura) : I have also to say this.

MR. SPEAKER : Shri Basu Deb Acharia, I think, you have made your point.

*(Interruptions)*

SHRI P.C. THOMAS (Muvattupuzha) : Sir, we would like to say something to the Government.

SHRI PRAMOD MAHAJAN : It is a very important issue. The entire House is concerned about it.

SHRI RAJESH PILOT (Dausa) : Sir, going by the sense of the House, the Government must take a decision. Irrespective of party affiliations, this is the feeling of the House. The Government must monitor the situation and issue a statement that they would not regularise these allotments. The statement must come from the Government...*(Interruptions)*

\* Not Recorded.

[Translation]

SHRI SHATRUGHAN PRASAD SINGH : Mr. Speaker, Sir, you give direction to the Government.

[English]

SHRI SOMNATH CHATTERJEE (Bolpur) : Sir, there are no two opinions on this. There seems to be a unanimity and rightly so, if I may say so. But at the same time, ordinary, simple Government employees who have been occupying Government quarters for years together have been asked to vacate peremptorily.

SHRI PRAMOD MAHAJAN : That is a separate issue.

SHRI SOMNATH CHATTERJEE : I agree, but they are also suffering. Therefore, I would make this request to the Government. I do not know if it should be regularised or not because the Supreme Court may take it as an affront to them if they are regularised. But something has to be done. Twenty thousand Government employees are suffering; their children are in the midst of their educational career. What will happen to them? They have no place to go. They are meeting us. I am sure they are meeting the leaders of every political party.

SHRI PRAMOD MAHAJAN : It is a different subject.

MR. SPEAKER : That is the same subject.

(Interruptions)

SHRIMATI GEETA MUKHERJEE (Panskura) : There are a number of women employees among them, who are in dire distress...(Interruptions)

MR. SPEAKER : The Government has taken note of the sense of the House.

(Interruptions)

DR. DEBI PRASAD PAL (Calcutta North-West) : There should not be any delay, particularly in asking them to vacate...(Interruptions)

[Translation]

SHRI PRAMOD MAHAJAN : Mr. Speaker, Sir, Government is silent. It means that Government intends to regularise it. It wants to regularise the Petrol Pumps and Gas Agencies allotted by the earlier Government. It is not speaking against it and from her silence it seems that she is in agreement with this issue.

SHRI RAJESH PILOT : Involve their 13 days Government too.

VAIDYA DAU DAYAL JOSHI (Kota) : Not only that names of M.Ps. have also figured in it. This Government is allotting Petrol Pumps and Gas agencies to oblige them. Their names should also be revealed.

[English]

MR. SPEAKER : You cannot expect an individual Minister to react to such a question.

SHRIMATI KRISHNA BOSE (Jadavpur) : Mr. Speaker, Sir, through you, I want to draw the attention of the House...(Interruptions)

SHRI PRAMOD MAHAJAN : Is the news report confirmed that they are going to regularise it? Unless they contradict it, we will take it that the news reports are correct.

MR. SPEAKER : All right, the Government is going to act now.

[Translation]

VAIDYA DAU DAYAL JOSHI (Kota) : Mr. Speaker, Sir, there are 450 people on the list. So petrol pumps have been sealed...(Interruptions) Names of MPs too are there, which should be revealed.

[English]

MR. SPEAKER : You have made your point. You must listen to the Minister now.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : Sir, let me put the records straight. The Government would see whether it has the approval or consensus of all the political parties because there is another issue with regard to allotment of houses. That was also allotted from the Minister's discretionary quota. The Government would like to consult all the political parties. If there is a consensus, we will go by it. Otherwise, the Government is not interested in it...(Interruptions)

[Translation]

SHRI GEORGE FERNANDES : The decision of the Supreme Court should be implemented. We do not want anything else...(Interruptions)

SHRIMATI SUSHMA SWARAJ (South Delhi) : Mr. Speaker, Sir, a decision can be taken in this regard...(Interruptions) As far as the allotment of Gas Agencies and Petrol Pumps is concerned these have been allotted by taking huge sums and these have been allotted to them out of charity...(Interruptions)

SHRI GEORGE FERNANDES : The decision of the Supreme Court should be implemented.

[English]

SHRI SOMNATH CHATTERJEE : Sir, I am very sorry that a human matter which I raised is being sought to be politicised...(Interruptions)

[Translation]

SHRI GEORGE FERNANDES : We know how these houses have been allotted...(Interruptions)

[English]

What about those who have been denied accommodation?

SHRI SOMNATH CHATTERJEE : I have not spoken for any A or B or C or D. I have said that many ordinary

Government employees are out to great problems and that the Government should look into that because that is also a matter of allotment. I have not linked it up with LPG dealership or petrol pump dealership. These are separate issues. I said everybody is supporting them. So, do not say that I have linked it.

SHRI GEORGE FERNANDES : I have never said that you have linked it up...*(Interruptions)* The Prime Minister wants it...*(Interruptions)*

MR. SPEAKER : Mr. Fernandes, you have made your point. Now, let us listen to others.

*(Interruptions)*

SHRIMATI GEETA MUKHERJEE : There were some unemployed people who were given LPG dealership. Their case should also be seriously thought over...*(Interruptions)* I know that some unemployed people were given this dealership. This should be thought over...*(Interruptions)*

SHRI SONTOSH MOHAN DEV (Silchar) : Sir, on both these issues, we have a stand. As regards these 20,000 Government employees who have been served notice, I have written to the Prime Minister that their case should be considered sympathetically...*(Interruptions)* In case some alternative arrangements can be made, that also should be thought of. This is our party's stand. I have written to the Prime Minister.

As regards the LPG and petrol pump issue, we will abide by the Supreme Court verdict. If there is consensus about it after discussion, we will take our stand. What Shri Rajesh Pilot has said is our latest stand...*(Interruptions)*

MR. SPEAKER : I think the matter is closed.

*(Interruptions)*

MR. SPEAKER : The hon. Minister has said that he is going to call a meeting of all the political parties.

*(Interruptions)*

SHRI PRAMOD MAHAJAN : I hope this would not be a secular consensus only...*(Interruptions)*

SHRI BASU DEB ACHARIA : But you should not boycott...*(Interruptions)*

MR. SPEAKER : I suppose the hon. Minister has said 'all'.

SHRI SRIKANT JENA : Yes.

MR. SPEAKER : He has confirmed that he has said 'all'.

*[Translation]*

SHRI RAM NAIK : I was chairman at the time when P.A.C. examine have presented the report.

*[English]*

We have condemned all such things which have been done.

MR. SPEAKER : Shrimati Krishna Bose may speak now.

*(Interruptions)*

SHRIMATI KRISHNA BOSE : I request the hon. Members to cool down. I would like to raise another matter...*(Interruptions)*

MR. SPEAKER : I have been receiving so many notices. What can I do?

*(Interruptions)*

MR. SPEAKER : We have to finish the Budget discussion.

*(Interruptions)*

MR. SPEAKER : Only what Shrimati Krishna Bose speaks will go on record. Other speaker's speech will not go on record.

*(Interruptions)\**

SHRIMATI KRISHNA BOSE : Sir, I would like to draw the attention of the House to the dismal condition in which the port majdoors live in Calcutta Port area. I have just visited the majdoor quarters in the Hide Road area of Calcutta Port. The majdoor families there are living under inhuman condition.

The place is so filthy that it is unfit for human habitation. On top of that the Port authorities suddenly started disconnecting the electric connection of the area plunging the quarters in darkness. The children had to stop studying for their examination. The Port authorities have temporarily stopped the process of disconnecting electricity. But it has not been restored to the already disconnected areas...*(Interruptions)*

MR. SPEAKER : Shri Rudy, I have said that I am considering it. I will come to you later on.

*(Interruptions)*

SHRIMATI KRISHNA BOSE : Huge sums of money are allotted for upliftment of major Ports. Would the Government spend a part of it for civic amenities of the *mazdoors* who help the Port activities going? How can we expect efficiency from them if we leave them in darkness and filth?

This is my submission.

*[Translation]*

PROF. RITA VERMA : Mr. Speaker, Sir, are you going to call ladies?

MR. SPEAKER : I am not calling them.

*[English]*

SHRIMATI M. PARVATI (Ongole) : Hon. Speaker, Sir, the aquaculture activity has been promoted by the Government of India, by extending loans and subsidies to the export oriented activity. 90 per cent of the aquaculturists are small and marginal farmers and they

\* Not Recorded.